



Ref: IRDA/ADM/ORD/MISC/010 /01/2016

Date: 12-01-2016

Office Order

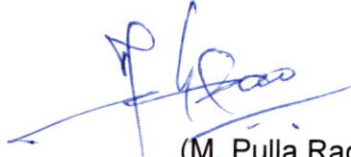
**Re: Designating Central Public Information Officers
under the Right to Information Act, 2005**

In partial modification of Office Order ref. Ref: IRDA/ADM/ORD/MISC/076/04/2015 dated 20-04-2015, the following changes have been made in respect of appointment of Central Public Information Officers in terms of Section 5(1) of the Right to Information Act, 2005 to discharge the functions assigned under the said Act.

Name and designation of the CPIO	Department
Smt. Neetu Shahdadpuri, AD	Vigilance
Shri . Prassad Rao Kalayru, DD	Investments

This will be in addition to their normal duties and will come into force with immediate effect.

The positions held by other CPIOs remain unchanged.


(M. Pulla Rao)
Sr. Joint Director (General)

Cc:

1. Chairman's Peshi
2. All Members/ED
3. IT Department to place in intranet